NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO. 12
I.A. No.73 of 2019
In TP No.26/GB/2016
[C.P.No.80 of 2000]

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023

In the matter of: Bogidhola Tea & Trading Co. Pvt. Ltd. and others
... Applicants
Versus
Kamakhya Kumar Roy & 2 others
... Respondents

Section: Under Rule 11 of NCLT Rules, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	EPRESENTATION	SIGNATURE
1.	NONE	-	Applicants	Present in Video
2.	NONE	-	Respondents	Conference

O R D E R
Date of Order: 19.01.2023

This matter is taken up through Video Conferencing. When the matter is called on, no one appears on behalf of any of the parties. The matter is adjourned.

2. **List the matter along with the Main Petition on 24.02.2023.**

Sd/- **Sd/-**

(Prasanta Kumar Mohanty) **(Deep Chandra Joshi)**
Member (Technical) **Member (Judicial)**
/D-19.01.2023/